

Ref: IRDAI/HLT/REG/CIR/062/03/2021

24<sup>th</sup> March, 2021

To  
All General and Health Insurers,

**Re: Extension of timelines on (a) Issuance of Electronic Policies and (b) dispensing with physical documents and wet signature on the proposal form in respect of health insurance policies**

1. Reference is invited to the guidelines Ref: IRDAI/HLT/REG/CIR/235/09/20 dated 10.9.2020 on (a) Issuance of Electronic Policies and (b) dispensing with physical documents and wet signature on the proposal form in respect of health insurance policies permitting insurers issue electronic health insurance policies and dispensing of wet signature on proposal forms in respect of all health insurance policies up to 31.3.2021.
2. In partial modification of Clause No. 5 of the above referred guidelines dated 10.9.2020 insurers are allowed to issue electronic policies and dispense with physical documents and wet signature on the proposal forms as specified in the within referred guidelines up to 30.9.2021.
3. All other provisions of the above referred guidelines remain unchanged.
4. This has the approval of the competent authority.

Sd/-  
(D V S Ramesh)  
General Manager (Health).